

**GOVERNMENT OF INDIA
MINISTRY OF CIVIL AVIATION
LOK SABHA**

**UNSTARRED QUESTION NO. : 1566
(To be answered on the 26th July 2018)**

SERVING OF FOOD IN FLIGHTS BY EMIRATES AIRLINES

**1566. DR. C. GOPALAKRISHNAN
SHRI P. NAGARAJAN**

**Will the Minister of CIVIL AVIATION
नागर विमानन मंत्री**

be pleased to state:-

- (a) whether the Union Government is aware that Dubai based Emirates Airlines has imposed a ban on serving Indian food in their international flights flying from India and removed it from the menu ;
- (b) if so, the details thereof;
- (c) whether Indian passengers have lodged any complaints with the Directorate General of Civil Aviation (DGCA) in this regard, if so, the details thereof;
- (d) whether the Union Government would take any action against the Emirates Airlines for banning the Indian food in their flights; and
- (e) if so, the details thereof?

ANSWER

**Minister of State in the Ministry of CIVIL AVIATION
नागर विमानन मंत्रालय में राज्य मंत्री**

(Shri Jayant Sinha)

- (a) & (b): No Madam. No such issue has come to the notice of the Ministry of Civil Aviation.
- (c): No Madam.
- (d) & (e) Does not arise.
